

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:4382
ANSWERED ON:21.12.2011
CENTRALLY SPONSORED SCHEMES
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of PLANNING be pleased to state:

- (a) the details of centrally sponsored schemes for providing infrastructural facilities including health, sanitation, mother and child care centers and banking services in tribal dominated areas of the country including Maharashtra;
- (b) whether the Government has received any proposals from various State Governments, seeking financial assistance under the said scheme;
- (c) if so, the details thereof along with the action taken thereon;
- (d) the funds sanctioned/released and utilized by the State Governments during the last three years and the current year, scheme-wise and year-wise; and
- (e) the details of the other projects likely to be launched for the welfare of the tribal's in the near future?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a): A number of Centrally Sponsored Schemes are operating in tribal dominated areas of States including Maharashtra for development of infrastructural facilities including health, sanitation, mother and child care centres, etc. Some of these important schemes are Sarva Shiksha Abhiyaan, Mid Day Meal, National Rural Health Mission, Integrated Child Development Services, Total Sanitation Campaign, Pardhan Mantri Gram Sadak Yojana, Indira Awas Yojana, Accelerated Rural Water Supply Programme and MG National Rural Employment Guarantee Scheme.

(b)&(c): The proposals for seeking financial assistance under Centrally Sponsored Schemes are sent by the States to concerned Central Administrative Ministries which take appropriate action on these proposals as per the existing guidelines of each scheme.

(d): The details of central releases under important Centrally Sponsored Schemes for three years including current year in the States having tribal dominated areas including the State of Maharashtra are given at Annexure-I. The States provide utilization certificates from time to time to the administrative Central Ministries based on which release of further installments is made.

(e): The Twelfth Plan is under formulation and new schemes, if any, for the welfare of the tribals will form the part of the Plan once it is finalized.